

अत्युच्च कचड़ा कारखाने के हजारों कर्मचारियों ने कारखाने में इस गलतफहमी में जबरदस्ती प्रवेश किया था कि उन्हें कारखाने में प्रतिरिक्त समय में काम करना था और ऐसा वास्तव में कुब्रदन्ध और निर्णय न लेने के कारण हुआ और यदि हाँ, तो दोषी अधिकारियों के विरुद्ध सरकार क्या कार्यवाही कर रही है; और

(ख) सरकार को इसके परिणामस्वरूप क्या हानि हुई और कर्मचारियों द्वारा पर्याप्त कार्य न करने के क्या कारण हैं ?

रक्षा मंत्रालय में परमाणु ऊर्जा, इलेक्ट्रोनिक्स, विज्ञान तथा प्रौद्योगिकी और अन्तरिक्ष विभागों में राज्य मंत्री (प्रो० शेर सिंह : (क) और (ख) 11 मार्च, 1979 को जबरदस्ती प्रवेश की कोई सूचना नहीं मिली है। अतः प्रश्न के शेष भाग का प्रश्न नहीं उठता।

Suspension of certain A.I.R. Officials

10041. SHRI K. A. RAJAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that some of the officials/announcers of the All India Radio, Delhi Station have been suspended in connection with the broadcast giving the impression that Mr. Jayprakash Narayan was dead; and

(b) if so, what are the names of such person and charges against them and other details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI) (a) and (b). On the 24th March, 1979 an Announcer of All India Radio started the Urdu Majlis programme by playing a tape in intended for broadcast in the event of anything unfortunate happening to Shri Jayprakash Naryan who was seriously ill at that time, instead of the scheduled programme contained in another tape. The wrong tape went on for about five minutes before it

was faded out by the Announcer when the error came to light. Considering the gravity of the error, the delinquent Announcer, Smt. Tara Pant and a Transmission Executive on duty at that time, Shri P. C. Kukreti, were suspended. The matter was entrusted to a senior officer to hold a preliminary enquiry and on the basis of the report submitted by the Enquiry officer, Charge-Sheets have been served on both the Announcer and the Transmission Executive for negligence in performance of their duties. The orders of suspension on them have however, been revoked with effect from 21st April, 1979.

Kudremukh Iron Ore Project Payment by Iran

10042. SHRI K. MALLANNA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the new Government in Iran has been sounded to make the due payment for the construction of Kudremukh Iron Ore Project; and

(b) if so, the progress thereon?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA) (a) Yes, sir.

(b) According to the agreed procedure, disbursements from the Iranian Credit for the construction of the Kudremukh Iron Ore Project are to be made by the Government of Iran on the basis of certification of project expenditure by the Buyer viz. the National Iranian Steel Industries Company (NISIC). The delay in disbursement of credit has been brought to the notice of NISIC as well as their Authorised Representative in Delhi. Personal contacts have also been made with the present Government in Iran and NISIC to obtain further disbursements. The Managing Director, NISIC has also been invited to come to India for a settlement of the outstanding issues. The reaction of the Iranian side is awaited.